

DISTRICT: Tripura District

CHART-I: CASES IN THE COURTS OF CIVIL JUDGES (JR. DIVN)
DURING THE I/II/III/IV QUARTER ENDING ON

Sl. No.	Nature of Cases	20					
		Opening Balance (as on	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on	Remarks
1	Regular Civil Suits						
2	Small Cause Suits						
3	Election Petitions						
4	Final Decree Applications						
5	Execution in Regular Suits						
6	Execution in Small Cause						
7	Miscellaneous Applications:						
	(a) Injunction						
	(b) Caveat						
	(c) Violation						
	(d) U/s. 5, Limitation Act						
	(e) Restoration						
	(f) Revision						
	(g) Succession						
	(h) Execution						
	(i) Amendment & Substitution						
	(j) U/s. 151, CPC						
	(k) Or. 9, r. 9, CPC						
(l) Or.9, r.13, CPC							
8	Rent Act Matters						
9	Other proceedings						
	(a) Or. 21, rr. 32 & 106						
	(b) Or.1, r.10, CPC						
	(c) Or.47, CPC						
TOTAL							

* Apart from Category of Cases mentioned, others may be added.

Note:

- (I) Matters counted in special categories should be deleted while counting in general categories.
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.
- (III) Compiled figure of all the **Civil Judges (Jr. Divn)** be given.

DISTRICT : Tripura District

CHART-II: CASES IN THE COURTS OF JUDICIAL MAGISTRATES (1ST/2ND CLASS)							
DURING THE I/II/III/IV QUARTER ENDING ON							
Sl. No.	Nature of Cases	20					
		Opening Balance (as on)	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on)	Remarks
1	Regular (Warrant Trial) Cases under IPC						
2	Regular (Warrant Trial) Cases under other Acts						
3	Summons Trial Cases under IPC						
4	Summons Trial Cases under other Acts						
5	Summary Trial under IPC						
6	Summary Trial under other Acts						
7	Matters u/s.. 125, Cr.PC						
8	Matters u/s. 138 of NI Act						
9	Traffic Challans						
10	STA Challans						
11	PFA Cases/FS & S Act						
12	Cases under Acts of Municipal Corporation						
13	Shop Act Cases						
14	Matters of Juveniles						
15	Miscellaneous Applications:						
	(a) Bail						
	(b) U/s. 90, TP Act						
	(c) U/s. 127, Cr. PC.						
	(d) U/s. 128, Cr. PC.						
	(e) U/s. 446, Cr. PC.						
	(f) U/s. 164, Cr.PC.						
	(g) U/s. 102, Cr. PC.						
	(h) U/s. 98, Cr.P.C						
16	Other proceedings						
	(a) Excise Act						
	(b) Illegal Entry into India Act (C) Gambling Act						
	(d) Cruelty to Animal Act						
	(e) Foreigners Act						
	(f) Labour Act						
	(g) Birth & Death Act Cases						
	(h) Forest Act Cases						
	(i) Domestic Violence Act						
	(j) U/s. 94, Cr.P.C						
	(k) other Misc Case						
TOTAL							

* Apart from Category of Cases mentioned, others may be added.

Note:

(I) Matters counted in Special Categories (like say section 138 of NI Act Matters) should be deleted from general categories (like say matters of Summary Trial).

(II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.

(III) Compiled figure of all the **Judicial Magistrates, 1st/2nd Class** be given.

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CHART-III: CASES IN THE COURTS OF CIVIL JUDGES (SR. DIVN)							
DURING THE I/II/III/IV QUARTER ENDING ON							
Sl. No.	Nature of Cases	20					
		Opening Balance (as on	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on	Remarks
1	Special Civil Suits						
2	Regular Civil Suits						
3	Summary Suits						
4	Hindu Marriage Petitions						
5	LAQ Cases						
6	Small Cause Suits						
7	Final Decree Applications						
8	Execution in Special Suits						
9	Execution in Regular Suits						
10	Execution in Small Cause Suits						
11	Other Executions						
12	Election Petitions						
13	Miscellaneous Applications:						
	(a) Caveat						
	(b) Declaration as indigent						
	(c) Injunction						
	(d) Execution						
	(e) Succession						
	(f) Restoration						
	(g) U/s. 5, Limitation Act						
	(h) Violation						
	(i) Amendment & Substitution						
14	Rent Act Matters						
15	Other proceedings						
	(a) Stay Matters						
	(b) Arbitration Matters						
	(c) Condonation						
TOTAL							

* Apart from Category of Cases mentioned, others may be added.

Note:

(I) Matters counted in Special Categories should be deleted while counting in general categories.

(II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.

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CHART-IV: CASES IN THE COURTS OF ASST. SESSIONS JUDGES

DURING THE I/II/III/IV QUARTER ENDING ON

Sl. No.	Nature of Cases	20					
		Opening Balance (as on	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on	Remarks
1	Regular Criminal Appeals						
2	Miscellaneous Crl. Appeals						
3	CrI. Revision Applications						
4	Sessions Cases u/s. 302, IPC						
5	Other Sessions Cases under IPC						
6	Special Cases						
7	NDPS Trials						
8	Trials under PC Act						
9	Cases of Atrocities on Women						
10	Cases of Atrocities on Children						
11	Cases of Atrocities on SC/STs						
12	Misc. CrI Applications/Cases						
	(a) Bail						
	(b) U/s. 446, Cr. PC						
	(c) U/s. 473, Cr. PC						
13	Other Proceedings:						
TOTAL							

* Apart from Category of Cases mentioned, others may be added.

Note:

- (I) Matters counted in Special Categories should be deleted while counting in general categories.
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.
- (III) Compiled figure of all the **Asst. Sessions Judges** be given.

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CHART-V: CASES IN THE COURTS OF DJ/ADDL. DJS/ADDL. DJS (FTC) DURING THE I/II/III/IV QUARTER ENDING ON							
Sl. No.	Nature of Cases	20					
		Opening Balance (as on)	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on)	Remarks
1	Regular Civil Appeals						
2	Miscellaneous Civil Appeals						
3	Suits						
4	MACP						
5	LAQ						
6	Hindu Marriage Petitions						
7	Other Proceedings:						
	(a) Guardianship						
	(b) Adoption						
	(c) Arbitration						
	(d) Restoration						
	(e) Review						
	(f) Injunction						
	(g) Caveat						
	(h) U/s. 24, CPC						
	(i) U/s. 174, M.V.Act						
	(j) U/s. 31, W.C. Act						
	(k) ID Act						
	(l) Probate						
	(m) Execution						
	(n) Consumer Act						
	(o) U/s. 5, Limitation Act						
	(p) Succession Act						
	(q) Or. 39, 47, rr. 1,13,151CPC						
	(r) RCC Revision						
(s) Civil Misc (other)							
(t) U/s. 151, & 152, CPC							
(u) Wakf							
TOTAL							

* Apart from Category of Cases mentioned, others may be added.

Note:

- (I) Matters counted in special categories should be deleted while counting in general categories.
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.
- (III) Compiled figure of all the **DJ/ADDL. DJS/ADDL. DJS (FTC)** be given.

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CHART-VI: CASES IN THE COURTS OF SJ/ADDL. SJs/ADDL. SJs (FTC) DURING THE I/II/III/IV QUARTER ENDING ON							
Sl. No.	Nature of Cases	20					
		Opening Balance (as on	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on	Remarks
1	Regular Criminal Appeals						
2	Miscellaneous Crl. Appeals						
3	CrI. Revision Applications						
4	Sessions Cases u/s. 302, IPC						
*5	Other Sessions Cases under IPC						
6	Special Cases						
7	NDPS Trials						
8	Trials under PC Act						
9	Cases of Atrocities on Women						
10	Cases of Atrocities on Children						
11	Cases of Atrocities on SC/STs						
12	Misc. CrI . Applications/Cases						
	(a) Bail						
	(b) U/s. 446, Cr.PC						
	(c) U/s. 408, Cr.PC						
	(d) U/s. 389, Cr. PC						
	(e) U/s. 102, Cr. PC						
	(f) Lok Adalat (Legeal Severice Authority Act						
	(g) U/s. 440, Cr. PC						
	(h) U/s. 473, Cr. PC						
	(i) U/s. 5, Limitation Act						
13	Other Proceedings:						
	(a) Complaint cases						
	(b) Enquiry held as per order of SC/HC						
	(c) Departmental Proceedings						
	(d) Summons Procedure under IPC						
TOTAL							
* Apart from Category of Cases mentioned, others may be added.							
Note: -							
(I) Matters counted in special categories should be deleted while counting in general categories.							
(II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.							
(III) Compiled figure of all the SJ/ADDL. SJs/ADDL. SJs (FTC) be given.							

DISTRICT: Tripura District

**CIVIL & CRIMINAL CASES IN THE TRIPURA DISTRICT AND SUBORDINATE COURTS
DURING THE I/II/III/IV QUARTER ENDING ON**

Sl. No.	Nature of Cases	20..... (w.e.f. to))				Remarks
		Opening Balance (as on)	Institution	Disposal	Closing Balance (as on)	
1	CIVIL CASES					
2	CRIMINAL CASES					

Apart from Category of Cases mentioned, others may be added.

Note:

- (I) Total of the Civil and Criminal Cases reflecting in all the CHARTS above should considered.
- (II) Number of Cases transferred/committed to other Courts not be shown in the CHART.